

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03.04.2019

O.A./260/367/2014

SAGAR KUMAR SAHU

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O  
MINES

ITEM NO:57

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. K. Mishra  
Mr. D.K. Pattnaik  
Mr. J. Pal (For State of Odisha)

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears on behalf of the applicant. Heard Mr. M. K. Mishra, Ld. Sr. Counsel assisted by Mr. D. K. Pattnaik, appearing for NALCO and Mr. J.Pal, Ld. Counsel appearing for Govt. of Odisha for the respondents.</p> <p>The OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>